

an>

Title: Street Children (Rehabilitation and Welfare) Bill, 2019

श्री राकेश सिंह (जबलपुर): सभापति महोदय, मैं प्रस्ताव करता हूँ कि उ निस्सहाय बालकों, जो कूड़ा बीनकर, भिक्षावृत्ति से, जूते पालिश करके, पाटर के रू में काम करके या सड़क की क्रासिंग या सार्वजनिक स्थानों पर करतब दिखाक जीवन-यापन करते हैं, के लिए संघ और राज्य सरकारों द्वारा किए जाने वाले पुनर्वा और कल्याणकारी उपायों और उन्हें अभिरक्षा में लेकर उनका पुनर्वास करने औ उन्हें उचित देख-रेख, संरक्षण, शिक्षा, व्यावसायिक प्रशिक्षण प्रदान करने तथा उस संसक्त या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापि करने की अनुमति दी जाए।

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for th rehabilitation and welfare measures to be undertaken by the Union an the State Governments for the street children who subsist on ra picking, begging, shoe polishing, working as potters or performin acrobatics at road crossings or public places and their rehabilitation b taking their custody and providing them due care, protection education, vocational training and for matters connected therewith c incidental thereto.”

The motion was adopted.

श्री राकेश सिंह: सभापति महोदय, मैं विधेयक को पुरःस्थापित** करता हूँ।

HON. CHAIRPERSON: Item nos. 44 and 45, Dr. Ram Shankar Katheria not present.

Item no. 46, Shri Hemant Singh Patil – not present.

I should inform the House that there are 171 Private Member Bills to be introduced today.

Item nos. 47 and 48, Shri Su. Thirunavukkarasar – not present.

Item nos. 49 and 50, Prof. Rita Bahuguna Joshi – not present.

Item no. 51, Dr. Manoj Rajoria ji.

-